

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 153 of 2013

Dated : 16th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Ms. Deepa Chawan
Mr. H.S. Jaggi for R.2 & 3
Mr. K.S. Dhingra for R.1
Mr. Alok Shukla
Mr. Naveen Raheja for R-2 & R-3

ORDER

Post the matter for hearing on **21.07.2014 at 4.00 p.m.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson